

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/27/2017
NAME OF THE PETITIONER(S) : MARY MATHEWS
NAME OF THE RESPONDENT(S) : KALPAKA PLASTICS LTD + 3
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PRATHAP MATHEW	Counsel for the Petitioner.	
2.	DOMINIC S. DAVID S. MUKUNDAN	Counsel for Respondents	

ORDER

Counsel for both the parties are present. Pursuance to the offer given by the Petitioner for selling out his shares to the Respondent, the Respondent filed the xerox copy of memo agreeing to the proposal with the condition that consideration of the shares will be paid within six months. Counsel for the Petitioner prayed for time to seek instruction from his client. Xerox copy of the memo is taken on record. At request, time is enlarged. Put up on **13.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)